

BUSINESS ADVISORY COMMITTEE

(Seventeenth Lok Sabha)

TWENTY FIFTH REPORT

(Presented on 30.11.2021)

The Business Advisory Committee held a sitting on Monday, the 29th November, 2021.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

- | | |
|---|--|
| (1) Discussion on Statutory Resolution seeking disapproval of the Narcotic Drugs and Psychotropic Substances (Amendment) Ordinance, 2021 (No. 8 of 2021) promulgated by the President of India on 30 th September, 2021 and consideration and passing of the Narcotic Drugs and Psychotropic Substances (Amendment) Bill, 2021 – To replace an Ordinance. | 4 Hours |
| (2) Discussion on Statutory Resolution seeking disapproval of the Central Vigilance Commission (Amendment) Ordinance, 2021 (No. 9 of 2021) promulgated by the President of India on 14 th November, 2021 and consideration and passing of the Central Vigilance Commission (Amendment) Bill, 2021 – To replace an Ordinance. | 3 Hours |
| (3) Discussion on Statutory Resolution seeking disapproval of the Delhi Special Police Establishment (Amendment) Ordinance, 2021 (No. 10 of 2021) promulgated by the President of India on 14 th November, 2021 and consideration and passing of the Delhi Special Police Establishment (Amendment) Bill, 2021 – To replace an Ordinance. | 3 Hours |
| (4) The Farm Laws Repeal Bill, 2021.

(Consideration and Passing) | No
unanimity
of opinion |

NEW DELHI;
29th November, 2021
Agrahayana 8, 1943 (Saka)

Om Birla
Chairperson,
Business Advisory Committee.